

taken following important steps to speed up operations:

- (i) MOU has been signed with Ministry of Railways for guaranteed transit time/scheduled container train services on specific streams;
- (ii) Coordination is being maintained with Port Trusts to avoid detention of trains;
- (iii) A specific line has been earmarked for export containers and a direct train from ICD Ludhiana to Ports is now being run.
- (iv) Additional handling equipment has been deployed at Tughlakabad.

#### **Financial Crisis in States**

5570. SHRI SOBHANADREES-  
WARA RAO VADDE:  
SHRI GURUDAS KAMAT:

Will the Minister of FINANCE be pleased to state:

(a) whether several States are facing financial crisis as reported in the October, 1993 issue of RBI Bulletin;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Central Government have taken some initiatives to help the States facing financial crisis;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI M.V.

CHANDRASHEKHARA MURTHY): (a) and (b). The October, 1993 issue of RBI Bulletin on State finances has highlighted the fiscal imbalances in the finances of State Governments, particularly in the revenue account which would remain in deficit for the seventh year in succession. The magnitude of revenue deficit is placed at Rs. 4,525.2 crore in 1993-94 as compared with Rs. 4,116.8 crore in 1992-93. The gross fiscal deficit (GFD) which has been rising fast since the later part of the eighties is estimated to increase by 18.6 per cent in 1993-94 to reach a level of Rs. 23,706.6 crore. The overall conventional deficit for 1993-94 been placed at Rs. 2,639.7 crore which is about twice the revised estimates level of Rs. 1,256.5 crore in 1992-93. the growing deficit of State Governments in 1993-94 is the combined outcome of factors like, slow down in the growth of revenue receipts, from 13.5 per cent in 1992-93 to 10.0 percent in 1993-94 and higher growth in their non-developmental expenditure which is budgeted to rise by 19.4 percent in 1993-94 as against 17.7 percent in 1992-93.

(c) and (d). It is primarily for the State Governments to improve their financial position through economy in non-developmental expenditure and improvements in their own resource position. However, the Centre has advised the States from time to time a various fora including at the time of plan discussion to control their expenditure and improve their own revenues to improve their financial position. During 1993-94, taking cognizance of their opening deficit, Special Category States were given Advance Plan Assistance (APA) of Rs. 840 crores. In addition, during 1993-94, Punjab was sanctioned a Special Plan Loan of Rs. 939 crores in view of the State's special problems. Similarly, in view of the special financial difficulties of Jammu and

Kashmir, the State was allowed Rs. 100 crores towards meeting the security related expenditure as deferment of loan and interest to the Centre to the extent of Rs. 9.10 crores during 1993-94.

(e) Does not arise.

### Registered Aircraft

5571. SHRI SUSHIL CHANDRA VARMA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of aircraft included in the National Register of registered aircraft;

(b) the number of aircraft, out of them, which are from Madhya Pradesh alongwith the details of the different kinds of aircraft registered from the State;

(c) whether any airworthiness office has been set up at Bhopal;

(d) if so, the details thereof;

(e) if not, the time by which such office is likely to be set up there: and

(f) the number of holders of licences and certificates issued by the Directorate General of Civil Aviation who are from Madhya Pradesh?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) 892 aircrafts are registered in the Civil Aircraft Register.

(b) 22 aircrafts are registered with Madhya Pradesh addresses. Details are given in the attached *Statement*.

(c) and (d). A sub-regional office of DGCA has been set up at Bhopal, which is headed by a Controller of Airworthiness.

(e) Does not arise.

(f) 274 persons from Madhya Pradesh are holding licences issued by Director General of Civil Aviation.

### STATEMENT

Aircraft	Based in Madhya Pradesh
Type	Total
B-200	1
Dauphin Helicopter	1
Chetak Helicopter	2
Pushpak aircraft	3
Cessna 150M	1
Cessna 152	5
Cessna 172	3
Piper Commanchee PA-30	1
FA-27	2
Piper Navajo PA-31	1
Jet Commander	1
Boeing 720	1
<b>Total</b>	<b>22</b>